Pragati Power Corporation Limited

(An undertaking of Govt. of NCT of Delhi)
Regd. Office: Himadri, Rajghat power House Complex, New Delhi-110 002
Corporate Identity Number (CIN) -U74899DL2001SGC109135
Website :www.ipgcl-ppcl.gov.in

No.: PPCL /Comml./F.6/2023-24/ 172 **Date: 20.02.2024**

The Secretary
Central Electricity Regulatory Commission
3rd Floor, Chanderlok Building,
36, Janpath, New Delhi- 110001

Sub: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029.-Reg.

Sir,

The Hon'ble Commission vide notice no. L-1/268/2022/CERC dated 04.01.2024 has sought comments / suggestions on the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029. Further vide notice no. L-1/236/2022/CERC dated 30.01.2024 extended the last date of furnishing the comments / suggestions till 20.02.2024.

Accordingly, the comments / suggestions of PPCL on the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029 are enclosed. It is requested that comments / suggestions of the PPCL may be incorporated appropriately while finalization the Regulations.

Thanking You,

Yours faithfully,
20/02/2024
(Sahendra Singh)
GM (T), Commercial

Encl: **As above**